

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 3

COURT NO. : 1

25.11.2019

O.A./260/702/2019

DR UMAKANTA MISHRA
-V/S-

SENIOR QUALITY ASSURANCE ESTABLISHMENT (A)
[SQAE(A)]

ITEM NO:29

FOR APPLICANTS(S) Adv. : Mr. L. Pradhan

FOR RESPONDENTS(S) Adv.: Mr. J. K. Nayak

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for both the parties. Ld. Counsel for the applicant files a memo to withdraw the OA. Ld. Counsel for the respondents submitted that the applicant has joined in the place of transfer. Therefore, the OA is disposed of accordingly as withdrawn.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>